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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.809/252/HDB/2018
NAME OF THE COMPANY	Sai Metal Doors Pvt Ltd
NAME OF THE PETITIONER(S)	Naga Malleswara Rao Bandreddi
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	9542239039 vvr2@vangaassociates.com.	V.V. [Signature]

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
[Signature]			

ORDER

Counsel for Applicant Company is present. He reported that Auditor is unable to audit the accounts of the Applicant Company for the year 2016-17 on the ground Company's name was struck off. Counsel is directed to obtain certificate from the CA to the same effect and further Counsel is directed to file provisional balance sheet prepared by the Company as on 31.03.2017.

Shri Harish Reddy, CGSC filed memo of appearance for RoC (H). RoC already filed his report.

List the matter on 30.08.2018.


Member (J)